

years. No condition regarding supply of the bulk drug to non-associated formulators was imposed in their Industrial Licence issued to them for the manufacture of Corticosteroids.

(c) Imports of Betamethasone during the last three years were as under:

Year	Quantity Imported
1978-79	NIL
1979-80	NIL
1980-81	36.95

Import of Dimethisterone

1997. SHRIMATI AZIZA IMAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that M/s. Glaxo imported high valued 23 Kgs. DIMETHISTERONE during the year 1978 and large quantities during 1979, 1980 and 1981; and

(b) whether it is also a fact that the company is also importing Methadiline Hcl. inspite of the fact that they hold an Industrial Licence for the drug and if so, quantity imported during the last three years, date of import, source of import and import price thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Information is being collected and will be laid on the Table of the Sabha.

(b) M/s. Glaxo Laboratories (India) Ltd. have informed my Ministry that during April 1978 to March 1979 they have imported 160 kgs. of Methdilazine Hydrochloride from USA at a CIF price of Rs. 2,848.98 per kg. They have also mentioned that this import was 'late receipt of material ordered earlier before our production commenced.'

As regards any further import of this bulk drug by the company, information is being collected and will be laid on the Table of the Sabha.

Parameter for declaring drugs involving high technology

1998. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that manufacture of Salbutamol by M/s. CIPLA does not involve any parameters for declaring any drug as involving high technology;

(b) if so, what are the reasons to consider Salbutamol in the past as involving high technology; and

(c) whether it is a fact that what Glaxo offered as the process of manufacture for Salbutamol to this country is an obsolete process?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) No, Sir. As per information submitted by M/s. CIPLA, the manufacturing process involves a large number of stages of reaction. Secondly, it involves use of potentially explosive material in one of the stages. Thirdly, it requires precise process control. These are among the basic criteria for categorising the process as involving High Technology.

(b) The Committee on High Technology considered the manufacturing processes of Salbutamol as proposed by M/s. Glaxo as involving high technology since it involves (i) multistep process; (ii) use of potentially hazardous material; and (iii) requirement of precise process control.

(c) According to M/s. Glaxo, their process technology for Salbutamol is their original discovery and is not obsolete.